

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/1420/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 4th March, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-11/2021/1216 dtd 03.03.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 08.03.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 06.03.2021 till the morning of 09.03.2021. The Civil Judge & Assistant Sessions Judge, Bongaigaon and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/1421/A, dated 4.3.2021

Copy to:

1. The Project Manager, Gauhati High Court.

04/3/21
JT.REGISTRAR (VIGILANCE)

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